Name of the Corporate Debtor

SARE REALTY PROJECTS PRIVATE LIMITED

Date of commencement of CIRP
List of Unseucred Financial Creditors (in class)

05.03.2021 **24.5.2021** 

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1	2	5	4 Details of Cla	5	0	/	8	9	10	11	12	13	14	15	16
S. N	Name of Creditor	Identificatio n No	Details of Cla	Total Amount	Amount of claim	Nature of Claim	Amount covered by Security Interest.		Wheth er Relate d Party	% of Voting	Amount of Contingen	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
	Prabha Ganesh Rao, N.Ganesh Rao, Shrinath Ganesh Rao Valluri Nagaraju & Oleti Sireeshas		20.03.2021	1226255 3232269	1223555 3232269	Unsecured Financial Creditors in	C		No No	0.01		0	2700	0	Amount admitted as per RERA order.
3	Vikas Khandelwal	8	20.03.2021	4328675	3590872	Unsecured Financial Creditors in Class)	(	0	No	0.02	0	0	408763	329040	Amount paid to CD admitted, EMI paid to bank for refund of loan rejected and penalty amount kept under verifciaiton. Clear copy of the agreement with CD requried.
4	Mayuri Aggarwal	10	21.03.2021	2592227	0	Unsecured Financial Creditors in Class)	C	0 0	No	0.00	0	0	2592227	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
5	Meenal Grover	11	21.03.2021	6862074	2534610	Unsecured Financial Creditors in Class)	C	0	No	0.02	0	0	0	4327464	Amount provsioanlly admitted as per payment proof attached. Proof of other payments and interest agreement required.
6	Sanjay Sinha, Mayuri Aggarwal, Rajendra Kumar Raheja V.J. Mohan Kumara Reddy		21.03.2021	1685467 1301268		Unsecured Financial Creditors in Class) Unsecured Financial Creditors in Class)	C		No No	0.00		0	1685467	0	Claim form withdrawn vide email dated 17.4.2021 and fresh claim filed in form D.
	Pankajaksha Jay Mohan & Pragna Jay Mohan	20	22.03.2021	1598530	1371600	Unsecured Financial Creditors in Class)	C	0	No	0.01	0	0	0	226930	Amount of delayed compensation not mentioned in agreement dated 8.12.2020.

-		TOTAL		92625687	56357024		0	0 0	0.361056	0	_	4689157	31579506	
25	Dr Sunil Narayan	54	27.04.2021	5937815	2854721		0	0 NO	0.02	0	С	0	3083094	interest @ 18% is required.
24	Bharathwaj Narayanan	53	25.04.2021	1182872	1182872	Unsecured Financial Creditors in Class) Unsecured Financial Creditors in	0	0 NO	0.01	0	С	0	0	Agreement for payment of
23	Arun Batra	51	19.4.2021	2431659	2431659		0	0 no	0.02	0	С	0	0	
22	Haree Shankar V.G	49	09.04.2021	598315	598315		0	0 NO	0.00	0	С	0	0	
21	Muralidharan Ramu	45	04.04.2021	336000	336000	•	0	0 No	0.00	0	С	0	0	Booing cancelled. Balance amount
20	Ajith Kumar P.B.	44	20.03.2021	7561375	7561375		0	0 NO	0.05	0	C	0	0	Claim admitted as per RERA order.
19	N. Saravana Kumar	43	29.03.2021	1301300	1301300		0	0 No	0.01	0	C	0	0	
18	Raja M & Priyank R	42	26.03.2021	5012740	2409971		0	0 No	0.02	0	C	0	2602769	Copy of agreement for payment of interest and other amount as claimed is required
17	Saravana Kumar	40	22.03.2021	0	0	Unsecured Financial Creditors in Class)		0	0.00	0	С	0	0	Fresh form submitted and sam
16	Aparna Sahana and Abhijit Paun	37	22.03.2021	4183148	4183148	•	0	0 No	0.03	0	С	0	0	Claim updated on the basis of further details.
15	S. Saravanan	35	22.03.2021	1529930	1529930	•	0	0 No	0.01	0	С	0	0	Claim updated on the basis of further details.
14	V. S. Srikumar	29	22.03.2021	3206522	1394021	-	0	0 No	0.01	0	С	0	1812501	No interest ordered in District consumer court order. Basis o interest claimed required.
13	Go India Infa Project P Ltd	28	22.03.2021	12601572	7009420	Unsecured Financial Creditors in Class)	0	O No	0.04	0	C	0	5592152	Proof of payment of remaining amount and agreement for interest payment required. Further ID proof of company and authority letter in favour of signatory required.
12	Deepak Julien and Anita Carvolho	27	22.03.2021	1582525	1582525	Unsecured Financial Creditors in Class)	0	0 No	0.01	0	C	0	0	
11	S. Mohan	26	22.03.2021	1142906	1142906	Unsecured Financial Creditors in Class)	0	0 No	0.01	0	c	0	0	
10	Vivek Arora	25	22.03.2021	16005789	7584687		0	0 No	0.05	0	C	0	8421102	Proof of payment of remaining amount and agreement for interest payment required.
9	Rajendra Kumar Raheja	21	22.03.2021	5184454	0	Unsecured Financial Creditors in Class)	0	0 No	0.00	0	C	0	5184454	Proof of payments and agreement for interest required. Further for operational debts claim in form B to be filed.

Note :

Please note that due to non availability of books and records of the Corporate Debtor, claims are provisionally admitted based on documents submitted with declaration under provision of I&B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.